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THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) to (e) It is understood from National Insulated Cable Company of India Limited that subject to the approval of both Indian and U.K. Governments, they have agreed in principle with the liquidators of Alfred Herbert, UK" to purchase 40 per cent of their interest in Alfred Herbert (India) for a total consideration of Rs. 94.50 lakhs payable in rupees subject to Indian Income Tax. However, no application under Section 372 of the Companies Act has so far been received in this regard from M/s. National Insulated Cable Company of India Limited. Government has no information (upto July, 1980) that M/s. Alfred Herbert India Limited is under liquidation.

Promotion Rules of BSF

1506. SHRIMATI MARAGATHAM CHANDR ASEKHAR: SHRIMATI SUSHILA SHAN-KAR ADIVAREKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Border Stecurity Force has challenged the Ministry's promotion rules in the Delhi Hign Court; and
- (b) if so, what are the details -in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) No, Sir. However, some of the members of the Force have challenged through a writ the validity of instructions issued by the Ministry of Home Affairs, regarding empanelment of Non-fPS officers in the Central Police Organisations (including the BSF) to the rank of DIG and a reservation of 75 per cent posts of DIG for IPS afficers.

(b) The above matter is *sub.judice*.

Lock-oat in Hindustan Computers Ltd.

to Questions

1507. SHRI PRAKASH MEHRO. TRA: SHRI NARASINGHA PRASAD NANDA: SHRI DINESH GOSWAMI:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that recently a lock-out was declared at the Hindustan Computers Limited;
- (b) what are the reasons for declaring the lock-out and the number of days for which the lock-out remained in force;
- (c) what is the number of persons rendered jobless due to the lock-out; and
- (d) what steps have been taken to bring the situaH6n~to normal and ensure discipline among workers?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): (a) No, Sir.

(b) tp (d) Do not arise.

Popular Government in Assam

1508. SHRI SADASHIV BAGAIT-KAR: Will the Minister of HOME AFFAIRS be pleased to state;

- (a) whether Government have any proposal to install a popular Government in Assam to tackle the foreigners issue in Assam; and
- (b) if so, the decision taken by the Government in this regard?

THE MINISTER OF STATE JN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) No proposal has yet been received from the Governor of Assam for the revocation of the President's rule.

Use of Unlicensed Fire-Arms

1509. SHRIMATI HAMIDA HABIB-ULLAH: SHRI GURUDEV GUPTA-

Will the Minister of HOME AFFAIRS be pleased to state: